

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13166/2007

(From the judgment and order dated 07/05/2007 in FAO No. 302/1996  
of The HIGH COURT OF DELHI AT N. DELHI)

VISHNU DUTT SHARMA

Petitioner(s)

VERSUS

MANJU SHARMA

Respondent(s)

Date: 12/01/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. R.K. Chadha, Sr.Adv.  
Mr. Rajinder Mathur,Adv.

For Respondent(s) Mr. Amrish Kumar, Adv.  
Ms Latika Chaudhary, Adv.  
Ms, Simran, Adv.  
Mrs Rani Chhabra,Adv.

UPON hearing counsel the Court made the following  
ORDER

As prayed, list after two weeks.

[ Usha Bhardwaj ]  
Court Master

[ Indu Satija ]  
Court Master